

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 03<sup>rd</sup> January, 2019  
Time : 10:30 AM

| S.No                              | Case No  | Parties   | Counsel for parties   | Remarks |
|-----------------------------------|--|---|---|---------|
| <b>FOR ADMISSION</b>              |  |   |   |         |
| 1.                                | Original Application No. 17/2018(CZ)   | Dinesh Joshi<br>Vs<br>State of Madhya Pradesh & 5 Ors.                    | Mr. Atul Srivastava, Adv.   |         |
| <b>AFTER NOTICE</b>               |  |   |   |         |
| 2.                                | Original Application No. 08/2018(CZ)   | Suraj Pagare & Anr.<br>Vs<br>State of M.P. & 5 Ors.                       | Mr. Varun Raj Nair, Adv.  |         |
| <b>FOR COMPLETION OF PLEADING</b> |  |   |   |         |
| 3.                                | Original Application No. 46/2017(CZ)   | Santosh Bharti<br>Vs<br>State of M.P. & Ors.                              | Mr. DharamveerSharma, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Ms. Parul Bhadoria, Adv.<br>Mr. Akash Ambedkar, Adv.R-3  |         |
| 4.                                | Appeal No. 38/2017(CZ)<br><b>(M.A.No.503/17)</b>                             | Fine Poultry Farm,<br>Vs<br>Rajasthan Pollution Control Board & 3 Ors.    | Mr. Shantanoo Saxena, Adv.<br>Mr. Om Shankar Shrivastava, Adv.<br>Mr. Vijay Bahadur Tomar, Adv.<br>Mr. Ramendra Vishwakarma, Adv.<br>Mr. Brijraj Singh, Adv.      |         |
| 5.                                | Appeal No. 39/2017(CZ)<br><b>(M.A.No.504/17)</b>                             | Kaushik Poultry Farm,<br>Vs<br>Rajasthan Pollution Control Board & 3 Ors. | Mr. Shantanoo Saxena, Adv.<br>Mr. Om Shankar Shrivastava, Adv.<br>Mr. Brijraj Singh, Adv.<br>Mr. Vijay Bahadur Singh Tomar, Adv.<br>Mr. RamendraVishwakarma, Adv. |         |
| 6.                                | Appeal No. 40/2017(CZ)<br><b>(M.A. No.507/17)</b><br><b>(M.A. No.105/18)</b> | M/s Impact Commercial Pvt. Ltd.<br>Vs<br>State Of M.P. & 2 Ors.           | Mr. Vijay Shahani, Adv.<br>Ms. Parul Bhadoria, Adv.   |         |

**Note :** **No Hon'ble Members is posted in this Bench. The Cases listed on 03-01-2019 shall be adjourned to 01-02-2019.**

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